**ITEM NO.801 COURT NO.12 SECTION XVII-A**

**S U P R E M E C O U R T O F I N D I A**
**RECORD OF PROCEEDINGS**

**Civil Appeal No. 2435/2020**

**JAGDISH KUMAR GAMBHIR (DEAD) THROUGH LRS. & ANR. Appellant(s)**

**VERSUS**

**RITU GULATI & ANR. Respondent(s)**

**(I.A. No. 72077 of 2026 – FOR DISPOSAL OF CASE)**

**Date : 23-03-2026 This matter was MENTIONED today.**

**CORAM :**
**HON'BLE MR. JUSTICE SANJAY KUMAR**
**HON'BLE MR. JUSTICE K. VINOD CHANDRAN**

**For Appellant(s) :**
**Mr. Sameer Rohatgi, Adv. (mentioned by)**
**Mr. Namit Suri, Adv.**
**Mr. Chandrasekhar, Adv.**
**Ms. Tanya Sharma, Adv.**
**M/s. Dharmaprabhas Law Associates, AOR**
**For Respondent(s) :**
**Mr. Varun Kapur, AOR**

**UPON mentioning, the Court made the following**
**O R D E R**

**I.A. No. 72077 of 2026**

**The matter is taken on Board.**

**List the application on 25.03.2026.**

**(DEEPAK GUGLANI)**
**AR-cum-PS**

**(PREETI SAXENA)**
**COURT MASTER (NSH)**

Signature Not Verified
Digitally signed by Deepak Guglani
Date: 2026.03.23 18:29:01 IST
Reason: